

High Court of Jammu and Kashmir at Srinagar.

Order

No: 836

Dated: 27-9-2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	Salary	O.E.	POL	T.E.	2017-P&ORB (NPS)	Tele	Maintt. & Repairs.
1.	Pr.D&S Judge, Bhaderwah	-----	----	----	----	----	----	0.30 (D/W)
2	Pr. D&S Judge, Baramulla	----	1.62(D/W)	---	----	----	---	---
3.	Pr. D&S Judge, Reasi.	----	0.27 (DW)	----	----	----	----	----
4.	Pr.D&S Judge, Bandipora.	-----	0.15	0.20	----	----	----	----
5.	Pr. D&S Judge, Anantnag.	----	----	----	----	----	----	0.54 (DW)
6	Pr. D&S Judge, Srinagar.	----	0.40 1.35(DW)	0.40	----	----	----	0.54 (DW)
7	C.J.M. Poonch.	5.00	0.15	0.15	0.20	----	0.10	---
8	C.J.M. Anantnag.	----	----	----	0.70	----	---	---
9	C.J.M. Kulgam	----	----	----	0.30	----	----	----
10.	C.J.M. Handwara.	----	0.20	----	----	----	----	----
11	C.J.M. Jammu.	----	0.10	0.10	0.20	----	----	----
12	Spl.Mob. Mag. Jammu.	15.00	----	0.20	0.10	0.30	----	----
13	Spl.Mob. Mag. Kargil.	15.00	----	----	0.50	0.40	---	---
14	Sub Judge, Pattan.	20.00	0.15	0.15	----	0.20	0.10	---
15	Municipal Mag. Srinagar.	----	----	----	----	----	0.10	---
16	Munsiff, Kotranka.	-----	0.15	----	0.30	0.30	----	----
17	Mun.iff, Bhaderwah.	----	----	0.20	----	0.40	----	----
18	Munsiff, Bishnah.	----	0.27 D/W	----	----	----	----	----
19	Munsiff, Mendhar.	----	0.27 D/W	----	----	----	----	----
20	Distt. Mo. Mag(T) Poonch	15.00	0.15	0.30	0.40	0.40	0.10	---
21	Munsiff, Anantnag.	4.00	0.10 0.27(D/W)	0.20	---	0.30	---	---
22	Munsiff, Shangus.	15.00	0.10 0.27 D/W	----	----	0.20	---	---
23	Munsiff, Chenani.	15.00	0.10	0.10	----	0.30	---	---
24	Munsiff, Mahore.	5.00	----	----	0.50	----	----	----
25.	Munsiff, Gool.	5.00	----	----	----	0.30	----	----
26	Munsiff, Sank.	8.00	0.10	0.20	0.50	0.40	----	----
27	Munsiff, Chadoor.	15.00	----	----	----	0.40	----	----
28	Munsiff, Budgam.	10.00	0.20	0.20	----	----	----	----
29	Addl. Mob. Mag. Udampur	5.00	----	----	----	0.30	----	----
30	Addl. Mob. Mag. Pantha Chowk	-----	0.20	0.30	----	0.40	----	----

By Order.

Spandeeel
Deputy Registrar (Accts) 27/9

No: 24459-521/AC Dated: 27-9-2017

Copy to the:-

- 1-6 Pr. D&S Judge, Bhaderwah/Baramulla/Reasi/Bandipora/Anantnag/Srinagar.
- 7-11 C.J.M. Poonch/Anantnag/Kulgam/Handwara/Jammu.
- 12-13 Spl. Mobile Magistrate, Jammu/Kargil.
- 14 Sub Judge, Pattan.
- 15 Municipal Magistrate, Srinagar.
- 16-27 Munsiff, Kotranka/Bhaderwah/Bishnah/Mendhar/Anantnag/Shangus/Chenani/Mahore/Gool/Sankoo/Chadoora/Budgam.
- 28 Distt. Mob. Magistrate (T) Poonch.
- 29-30 Addl. Mobile Magistrate, Udampur/ Pantha Chowk.
- 31 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu
- 32 Try. Officer, Saddar Try. Srinagar.
- 33-53 Treasury Officer, Bhaderwah/Baramulla/Reasi/Bandipora/Anantnag/Poonch/Kulgam/ Handwara/Kargil/Pattan/Bishnah/Mendhar/Poonch/Shangus/Chenani/Mahore/Gool/Sankoo/Chadoora/Budgam/Udampur.
- for inf. And n/a.
54. Order book.

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for

Spandeeel
Deputy Registrar (Accts) 27/9